

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the 27th August, 2024

S.O. 426 .- In exercise of the powers conferred under sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoint Col Hitesh Duggal to be the Executive Magistrates, who shall exercise all the powers of an Executive Magistrate within the Cantonment Area of Jammu Cant.

By Order of the Government of Jammu and Kashmir.

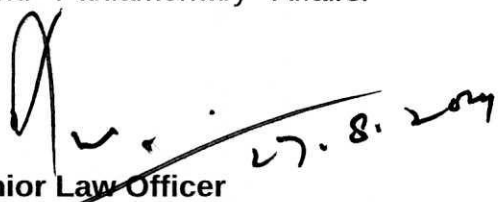
Sd/-
(Achal Sethi)
Secretary to Government

No. LAW- Powr/4/2022-10

Dated :- 27-08-2024

Copy to the:- .

1. Chief Electoral Officer, J&K.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
3. Divisional Commissioner, Jammu.
4. Station Staff Officer Jammu Cant. This is with reference to letter No. 149/CATMJ Dated:- 23-08-2024.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
7. Incharge Website section


Senior Law Officer
Department of Law, Justice and P.A